

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 19436 of 2026

(NAZIM KHAN Vs THE STATE OF MADHYA PRADESH AND OTHERS)

Dated : 19-06-2026

Shri Puneet Shroti - Advocate for petitioner.

Shri Santosh Yadav - GA for respondents/State.

Learned counsel for State prays for time to seek instruction in the matter.

List after two weeks.

(PRAMOD KUMAR AGRAWAL)
JUDGE

Sateesh